

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Contempt Petition No. 71 of 2003  
(In O.A. No. 261/2003)

Jabalpur, this the 9th day of January, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri G. Shanthappa, Judicial Member

B.L. Gajbhiye, S/o. Shri Lalmanji  
Gajbhiye, aged about 56 years,  
Senior Auditor, P & T. Audit Office,  
Bhopal (M.P.).

... Applicant

(By Advocate - Shri Deepak Panjwani)

V e r s u s

P.T. Dhole, Dy. Director of  
Audit, P & T Audit Office, Bhopal  
M.P.

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The applicant in OA No. 261/2003 has filed this contempt petition No. 71/2003 for not complying the direction dated 08.08.2003 passed by this Tribunal in OA No. 261/2003. The Tribunal vide its order dated 08.08.2003 has directed the respondents to make payment of TA/DA for the journey required to be performed by the applicant to go to Delhi for his medical treatment as per the allowances available to the Government servant and his dependent family members. According to the applicant he has submitted a copy of the judgment to the respondent on 12th August, 2003 and wanted TA/DA advance on the same date. He said that the advance was not given to him on the same date when the order was supplied to the respondent. From the application filed by the applicant it is not clear as to whether the advance of TA/DA has been received by the applicant for undertaking the journey to Delhi, as directed by the

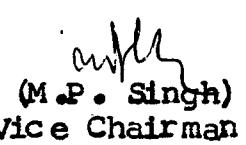
 Tribunal. The application has been made and has been filed

after such a long time.

2. We do not find that there is any willful disobedience of the order of the Tribunal by the respondents. Accordingly, the contempt petition is dismissed. Notices issued are discharged. It is made clear that in future also no contempt petition on this issue will be entertained.



(G. Shanthappa)  
Judicial Member



M.P. Singh  
Vice Chairman

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पृष्ठांकन सं ओ/न्या....., डाक्युमेंट, दि.....

प्रतिलिपि....., दि.....

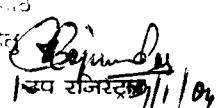
(1) संसिध, उत्तराखण्ड विधानसभा, जालपूर

(2) आवेदन करने वाले विधायकों के काउंसल Deepak Panjwani, Ad

(3) प्रस्तुती करने वाले विधायकों के काउंसल P.T. Mukte

(4) विधायक, उत्तराखण्ड विधानसभा, जालपूर

राज्यालय एवं आवास विधायकों की सेवा



च्या राजेश्वरी/1/03

Recd  
M  
29-1-04